

ÚITEM NO.31

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C).....CC No. 22369/2016  
(Arising out of impugned final judgment and order dated 08/07/2016  
in SAD No. 428/2016 passed by the High Court of Judicature at  
Allahabad)  
OM PRAKASH

Petitioner(s)

VERSUS

STATE OF U.P AND ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP)

Date : 02/12/2016 This petition was called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE J. CHELAMESWAR

HON&#39;BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s) Mr. Ali Qambar Zaidi, Adv.

Mr. Satya Mitra, Adv.

Ms. Jyoti Mendiratta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

List the matter next week.

(LAYA RAWAT )

(RAJINDER KAUR)

SR.P.A.

COURT MASTER